

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing IA 455/2020 (to admit claim by liquidator) -Under Liquidation	Sec 9 of I&B code 2016	R N Manohar	-	GCL Pvt Ltd	M V Sudarshan, Liquidator, L Muralidhar Peshwa for IA

ADVOCATE FOR PETITIONER/s:

MR. HEMANTH RAO - For Liquidator

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Hemanth Rao, learned Counsel for the Liquidator through Video Conference.

Post the case on **07.01.2021.**



MEMBER (T)



MEMBER (J)

Brunda

Verified


Court Officer